114	Written Answers to [RA.	ΓΥΑ SABHA]	Unstarred Questions
1	2		3
6.	Konkan Railway Corporation Ltd., Navi Mumbai (Maharashtra)	restructuring propose	n 15.12.2017 2nd financial sal of KRCL in the form of temable preference shares into convertible preference tetworth positive.
7.	Mahanagar Telecom Nigam Ltd., New Delhi	BSNL and MTNI	on 26.10.2019 revival of by reducing employees allotment of spectrum for
8.	Bharat Sanchar Nigam Ltd., New Delhi	4G services, debt is sovereign guarante	restructuring by raising of se bonds, monetization of ple approval for merger of
В	Revival of closed CPSEs/ units of	of CPSEs under Depa	artment of Fertilizers
9	Name of Fertilizer Plant	plant is	located
1.	Fertilizer Corporation of India Lt	d. Name of	the location and State where
1.1	Talcher Fertilizer Ltd.	Talcher, Odi	sha
1.2	Ramagundam Fertilizers & Chemicals Ltd.	Ramagunda	m, Telangana
1.3	Hindustan Urvarak & Rasayan L	td. Gorakhpur,	Uttar Pradesh
1.4	Hindustan Urvarak & Rasayan L	td. Sindri, Jharl	khand
2.	Hindustan Fertilizer Corporation	Ltd.	
2.1	Hindustan Urvarak & Rasayan L	td. Barauni, Bil	nar

Electric Vehicles policy

864. SHRI B. LINGAIAH YADAV: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of steps being taken to introduce Electric Vehicle (EV) Policy to boost economy and reduce pollution in future; and
 - (b) the details of progress made, State-wise and if not, the reasons therefor?

[19 September, 2020

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) and (b) Sir, the Department of Heavy Industry (DHI) is administering the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme since 01st April, 2015 to promote adoption of electric/hybrid vehicles (xEVs) in India with an aim to reduce dependence on fossil fuel and to address issues of vehicular emissions. Phase-I of the Scheme was extended from time to time and the last extension was allowed upto 31st March 2019. At present, Phase-II of FAME India Scheme is being implemented for a period of 3 years w.e.f. 01st April, 2019 with a total budgetary support of ₹ 10,000 crore. This phase focuses on supporting electrification of public and shared transportation and aims to support, through subsidies, approx. 7000 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. In addition, creation of charging infrastructure is also supported to address range anxiety among users of electric vehicles.

In the First Phase of the Scheme, about 2,80,987 hybrid and electric vehicles were supported by way of demand incentive, amounting to about ₹ 359 crore. Further, DHI sanctioned 425 electric and hybrid buses to various cities in the country with total cost of about ₹ 280 crores. The Department of Heavy Industry had also sanctioned 520 Charging Stations for ₹ 43 crore (approx.) in cities like Bangalore, Chandigarh, Jaipur and NCR of Delhi under Phase-I of FAME-India Scheme. The State-wise details of progress made under FAME-India Scheme Phase-I are given in the Statement-I (*See* below).

Under Phase-II of FAME India Scheme, about 27,715 Electric Vehicles have been supported, as on 15.09.2020, by way of Demand Incentive amounting to about ₹ 95 crore. Further, 5595 electrical buses have been sanctioned to various State/City Transport Undertakings under Phase-II of the Scheme. This involves Government incentive of around ₹ 2800 crore.

Department of Heavy Industry has also sanctioned 2,636 Electric Vehicle Charging Stations amounting to ₹ 500 crore (Approx.) in 62 cities across 24 States/UTs under FAME India (Faster Adoption and Manufacturing of Hybrid & Electric Vehicles in India) scheme phase II. The State-wise details of progress made under FAME-India Scheme Phase-II are given in the Statement-II (See below).

Further, following initiatives have also been taken up by the Government of India to promote the use of electric/hybrid vehicles in the country:-

(i) GST on EVs has been reduced from 12% rate to 5%; GST rate on chargers/ charging stations for electric vehicles has been reduced from 18% to 5%.

- (ii) Ministry of Power has allowed sale of electricity as 'service' for charging of electric vehicles. This would provide a huge incentive to attract investments into charging infrastructure.
- (iii) The Government, vide S.O. 5333(E) dated 18th October, 2018, has also granted exemption to the Battery Operated Transport Vehicles and Transport Vehicles running on Ethanol and Methanol fuels from the requirements of permit.
- (iv) In the budget of 2019-20, the Hon'ble Finance Minister announced provision of additional income tax deduction of ₹ 1.5 lakh on the interest paid on loans taken to purchase electric vehicles.

Statement-I

Details of Vehicles supported through Demand Incentive under

FAME-I: State-wise

Sl. No. State/UT		No. of Electric/Hybrid Vehicle (approx.)
1 2		3
1.	Jammu and Kashmir	478
2.	Punjab	6,925
3.	Haryana	25,908
4.	Chandigarh	2,533
5.	Delhi	20,228
6.	Rajasthan	17,405
7.	Madhya Pradesh	6,979
8.	Gujarat	31,577
9.	Maharashtra	36,708
10.	Dadra and Nagar Haveli	820
11.	Telangana	9,280
12.	Goa	515

1	2	3
13.	Karnataka	15,526
14.	Kerala	11,394
15.	Tamil Nadu	17,901
16.	Puducherry	835
17.	Andhra Pradesh	10,548
18.	Odisha	4,410
19.	Chhattisgarh	4,823
20.	Andaman and Nicobar Islands	82
21.	Jharkhand	1,892
22.	Tripura	86
23.	Manipur	61
24.	Nagaland	67
25.	Assam	1,908
26.	Meghalaya	6
27.	West Bengal	14,775
28.	Bihar	3,700
29.	Uttar Pradesh	28,985
30.	Uttarakhand	4,534
31.	Himachal Pradesh	98
*	Total	2,80,987

Details of the cities selected and being funded for pilot project of Electric/Hybrid $Public\ Transport$

S1. 1	No. State/UT	Buses
1.	Maharashtra	95
2.	West Bengal	80

118	Written Answers to	[RAJYA SABHA]	Unstarred Questions
Sl. N	o. State/ UT		Buses
3.	Himachal Pradesh		75
4.	Uttar Pradesh		40
5.	Madhya Pradesh		40
6.	Telangana		40
7.	Jammu and Kashmir		40
8.	Assam		15
4	Total		425
	Petails of Charging Statio	ons sanctioned under FAME-Ind	ia Scheme Phase-I
Detai	ils of States/ UTs/ Cities		No. of Charging Stations
	c Fast Charging Infrastru cles at Bangalore	cture Network for Electric	25
	Based Charging Infrastr , Jaipur	ucture for EVs in NCR by	3
	ng-up 200 Charging Statio r Highway	ons by REIL, Jaipur-Delhi-	200
	Grid Hybrid and Grid po i- Jaipur, Mumbai-Pune a	owered Charging Station along nd few other cities	270
Solar High	1 2	tions) along Delhi-Chandigarh	22
Тотаі	Ĺ		520
		Statement-II	<u> </u>

Details of Vehicles supported through Demand Incentive under FAME-II: State-wise as on 15.09.2020

Sl. 1	No. State/UT	No. of Electric/Hybrid Vehicle (approx.)
1	2	3
1.	Jammu and Kashmir	3
2.	Punjab	108

Writt	en Answers to [19 September, 2020]	Unstarred Questions 11
1	2		3
3.	Haryana		320
4.	Chandigarh		33
5.	Delhi		2,349
6.	Rajasthan		1,096
7.	Madhya Pradesh		700
8.	Gujarat		399
9.	Daman and Diu		18
10.	Maharashtra		3,311
11.	Telangana		662
12.	Goa		16
13.	Karnataka		7,303
14.	Lakshadweep		1
15.	Kerala		526
16.	Tamil Nadu		3,848
17.	Puducherry		38
18.	Andhra Pradesh		746
19.	Odisha		481
20.	Chhattisgarh		671
21.	Andaman and Nicobar Isla	ands	1
22.	Jharkhand		306
23.	Tripura		235
24.	Manipur		37
25.	Assam		176
26.	Meghalaya		4
27.	West Bengal		469

120	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
28.	Bihar		1,061
29.	Uttar Pradesh		2,320
30.	Uttarakhand		346
31.	Himachal Pradesh		131
	Total		27,715

List of States/ UTs/ Cities and number of buses sanctioned

State/UT	No. of Buses
Andhra Pradesh	350
Assam	100
Bihar	25
Chhattisgarh	50
Dadra and Nagar Haveli	25
Delhi	400
Gujarat	600
Goa	50
Haryana	50
Himachal Pradesh	100
Jammu and Kashmir	150
Karnataka	400
Kerala	250
Maharashtra	775
Madhya Pradesh	340
Odisha	50
Rajasthan	150

<i>Ouestions</i>	12

State/UT	No. of Buses
Telangana	325
Tamil Nadu	525
Tripura	50
Uttarakhand	80
Uttar Pradesh	600
West Bengal	150
Total	5,595

List of States/ UTs/ Cities and number of Electric Vehicle Charging Stations sanctioned

State/UT	No. of Electric Vahicle	
	Charging Sanctioned	
1	2	
Maharashtra	317	
Andhra Pradesh	266	
Tamil Nadu	256	
Gujarat	228	
Uttar Pradesh	207	
Rajasthan	205	
Karnataka	172	
Madhya Pradesh	159	
West Bengal	141	
Telangana	138	
Kerala	131	
Delhi	72	
Chandigarh	70	

122 Written Answers to	[RAJYA SABHA]	Unstarred Questions
1		2
Haryana		50
Meghalaya		40
Bihar		37
Sikkim		29
Jammu and Kashmir		25
Chhattisgarh		25
Assam		20
Odisha		18
Uttarakhand		10
Puducherry		10
Himachal Pradesh		10
Total		2636

Restructuring and reopening liquidated PSUs

- 865. SHRI RIPUN BORA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether it is a fact that wards of employees of closed Public Sector Undertakings are facing a major problem in getting education and are seeking financial help from the people to pay their school fees;
- (b) if so, the details of report received by Government and action taken by Government to reopen or restructure the liquidated PSUs; and
- (c) the details of proposal of Government and to disinvest such PSUs in next five year period?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) The employees of CPSEs under closure are entitled to compensation as per VRS/VSS guidelines of DPE. Further, Government is implementing